

**INDIAN MEDICINE CENTRAL COUNCIL (AMENDMENT) BILL\***

*(Amendment of Sections 2, 3, Etc.)*

DR. BAPU KALDATE (Aurangabad): I beg to move for leave to introduce a Bill to amend the Indian Medicine Central Council Act, 1970.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Indian Medicine Central Council Act, 1970".

*The motion was adopted.*

DR. BAPU KALDATE: I introduce the Bill.

15.31 hrs.

**CONSTITUTION (PONDICHERRY) SCHEDULED CASTES ORDER (AMENDMENT) BILL\***

SHRIMATI PARVATHI KRISHNAN (Coimbatore): I beg to move for leave to introduce a Bill to amend the Constitution (Pondicherry) Scheduled Castes Order, 1964.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Constitution (Pondicherry) Scheduled Castes Order, 1964."

*The motion was adopted.*

SHRIMATI PARVATHI KRISHNAN: I introduce the Bill.

**SICK TEXTILE UNDERTAKINGS (NATIONALISATION) AMENDMENT BILL\***

*(Amendment of Section 21 and Second Schedule)*

SHRIMATI PARVATHI KRISHNAN: I beg to move for leave to introduce a Bill further to amend the Sick Textile Undertakings (Nationalisation) Act, 1974.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Sick Textile Undertakings (Nationalisation Act, 1974."

*The motion was adopted.*

SHRIMATI PARVATHI KRISHNAN: I introduce the Bill.

15.32 hrs.

**CONSTITUTION (AMENDMENT) BILL\***

*(Amendment of Article 18)*

श्री शरद वाबब (जबलपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री शरद वाबब. मैं विधेयक को पुरःस्थापित करता हूँ ।